

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/370/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri V.K.Chandak,
District and Sessions Judge,
Golaghat, Assam.

Dated Guwahati the 20th January, 2021.

Sub: **Station leave permission.**

Ref:- No DJ(G)/535/2021 dated 20.01.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, w.e.f. evening of 22.01.2021 to the morning of 25.01.2021. The Addl District & Sessions Judge, Golaghat and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/371/A, dated 20.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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